CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. O.A. 350/01281/2016

Date of order: 6.3.2017



Present :

Hon'ble Mr. A.K. Patnaik, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member.

Sri Sunil Kumar Das, Son of Late Amarnath Das

Petitioner

VERSUS-

 Union of India, Through General Manager, North-Eastern Railway Gorakhpur & ors.

.. Respondents

For the Applicant

Mr. S.C. De, Counsel

For the Respondents

None

ORDER (Oral)

Per A.K. Patnaik, Judicial Member:

Heard Mr. S.C. De, Ld. Counsel for the applicant, who submitted that certain inadvertent omissions and commissions have occurred while preparation and filing of the instant O.A.

- 2. Mr. De, Ld. Counsel for the applicant prayed for liberty of this Tribunal to file another application along with petition for condonation of delay justifying the delay in filing the O.A.
- 3. Accordingly, the O.A. is allowed to be disposed of by granting liberty to the applicant to file a fresh O.A., if so advised, along with petition for condonation of delay justifying the delay in approaching this Tribunal.
- 4. Accordingly, the O.A. is disposed of as withdrawn. No costs.

(JAYA DAS GUPTA)
Administrative Member

(A.K. PATNAIK) Judicial Member

SP